

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

127. C.P. (IB)/199(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: Central Bank of India

V/s

Nitin S Kasliwal

SECTION 95(1) OF THE IBC, 2016

---

**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time matter could not be heard. List this matter on  
**20.09.2024.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Sanjeet---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)